

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 101

CP (IB) No. 51/Chd/Pb /2024

**IN THE MATTER OF:**

Sudesh Dureja (PG)

...Petitioner

**Under Section:** 94, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 15.07.2024.

-sd-  
Court Officer

May 06, 2024  
SM